

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No70/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company		NavneetRohatgiVs- Alpha Overseas International Pvt. Ltd. & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Ma, Ottam Sharma, Adv 3 Far me hesponduls

Ultan Stamp 27m zuly 2014

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent nos.1 to 6 is present.

Today the case is fixed for filing written submissions.

List the matter on 07/08/2017 for filing written submissions on behalf of the petitioner.

Sd. (Vijai Pratap Singh) Member (J)